

DIVISION BENCH
COURT - II

P-116

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/348(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	INVENT ASSETS SECURITISATION ANDRECONSTRUCTION PRIVATE LIMITED VS MR AMARTYA DUTTA GUPTA THE PERSONAL GUARANTOR OF M/S UNIT CONSTRUCTION COMPANY PRIVATE LIMITED
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Raina Birla, Adv.] For Financial Creditor
Ms. Namrata Basu, Adv.] For the Resolution Professional
Ms. Anushka Dhar, Adv.]
Mr. Netai Basak, Adv.]
Ms. Labony Ray, Adv.] For the Personal Guarantor

ORDER

1. Ld. Counsel for the parties present.
2. Report of Resolution Professional is under scrutiny. Even objection is also not available.
3. Therefore, List the matter on **22.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**